

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/38/(CHE)/2024
NAME OF THE PETITIONER : Gypcrete Building India Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 66 of CA, 2013

ORDER

Ld. Counsel Mr. G. Sudhakar for the Petitioner. Ld. Counsel Mr. Avinash
Krishnan Ravi for RD.

RD report awaited. Counsel sought 2 weeks time. Allowed.

List the Petition for hearing on **14.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk